

No. 9815 on 5-5-1981 Since the company did not produce the said book/records the Registrar has issued a notice under Section 234(7) of the Companies Act, 1956 to the company and its directors. The Registrar of Companies Delhi also attempted an inspection of the books of accounts, records, etc., of the company under Section 209A of the Companies Act, 1956 but the inspection could not be carried out for non-production of records by the Company. A show-cause notice under section 209A(8) of the said Act has also been issued by the Registrar of Companies to the company and its directors.

Construction of Additional Departmental Accommodation for Telephone Exchange at Charkhi Dadri (Haryana)

332. SHRI CHIRANJI LAL SHARMA: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 8913 on 27th April, 1981 regarding accommodation shortage in Telephone Exchange, Charkhi Dadri (Haryana) and state the steps taken so far for construction of additional departmental accommodation for the staff working in Telephone Exchange at Charkhi Dadri (Haryana)?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): The drawings for the construction of additional accommodation have been prepared and estimate is under sanction. Construction is expected to be completed in 1981-82.

Boosting Rural Electrification Schemes to cover Backward Areas

333. SHRI R. P. GAEKWAD: Will the Minister of ENERGY be pleased to state:

(a) what steps the Rural Electrification Corporation (REC) propose to take to boost rural electrification schemes and formulate viable electri-

fication projects to cover backward areas in various States; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b): The Rural Electrification Corporation have taken a number of measures to boost rural electrification schemes to cover backward areas in various States. Its loan policies are designed to promote electrification in the backward and specially Under-developed areas. These provide longer period of repayment of loans and relaxed norms of viability for rural electrification projects. Further relaxations are allowed in the areas covered under Revised Minimum Needs Programme and the Tribal Areas. Considering the difficulties experienced by SEBs/State Governments in formulating viable rural electrification projects for the Backward and Under-developed Areas on the basis of the criteria of financial return hitherto being followed, the Corporation has recently decided to examine the viability of rural electrification projects coming up for its financial assistance on the basis of Economic Rate of Return. Under the new method the rural electrification projects in Backward Areas will have to achieve economic rate of return of 15 per cent and in specially Underdeveloped areas covered under the RMNP, 10 per cent as compared with 20 per cent to be achieved in the case of advanced areas. The Corporation has at the end of March, 1981 sanctioned 4533 projects for loan assistance aggregating Rs. 1497.17 crores for extension of electricity in 201580 villages of which 2182 projects for loan assistance aggregating Rs. 928.27 crores are for extension of electricity in 1,50,305 villages in Backward and specially Under-Developed areas. These Projects also provide for extension of electricity to 20389 harijan bastis adjoining the villages already electrified. The loan assistance sanctioned in respect of the projects in Backward Areas works out to 62 per cent

of the total loan assistance sanctioned and the number of villages covered under the projects constitute 75 per cent of the total villages covered under the projects sanctioned by the Corporation. Further, the Corporation has set up its regional offices in the States and a Zonal Office at Calcutta to provide formulation and implementation of rural electrification projects.

Proposal to Import Kerosene from Foreign Countries

334. SHRI R. N. RAKESH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government propose to import Kerosene from foreign countries to meet its demand in the country;

(b) if so, whether Government have made any assessment in this regard; and

(c) if so, the details regarding the quantity Government are importing and how much foreign exchange is going to be incurred in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b): Yes, Sir.

(c) During 1981-82, as per present assessment, it is proposed to import about 1.8 MMT of Kerosene valued at about Rs. 579 crores approximately. This assessment will be reviewed from time to time.

मास्को फिल्म समारोह में भारतीय फिल्मों की उपलब्धि

335. श्री अर० एन० राकेश :
श्री के० मालापा :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में मास्को में आयोजित विश्व फिल्म समारोह में भारत को कोई पुरस्कार नहीं मिला;

(ख) क्या यह भी सच है कि सरकार द्वारा भेजी गई भारत की कलियुग नामक फिल्म ने उसी दिन भारी प्रसन्नता उत्पन्न कर दिया जिस दिन वह मास्को में दिखाई गई और

(ग) यदि हां, तो क्या भारत सरकार इस मामले पर गम्भीरता से विचार करेगी तथा फिल्मों के स्तर को बढ़ाने के लिए कुछ कदम उठायेगी जिससे देश की प्रतिष्ठा बनी रहे ?

सूचना और प्रसारण मंत्री (श्री बसन्त साठे) : (क) जी, हां ।

(ख) यह कहना सही नहीं होगा कि "कलियुग" नामक फिल्म, जो मास्को में आयोजित 12 वें अन्तर्राष्ट्रीय फिल्म समारोह में सरकारी प्रतिष्ठित थी, बड़ी निराशाजनक रही । फिल्म के निर्माता श्याम बनेगल सोवियत संघ में सुपरिचित हैं और प्रतिष्ठित हूँती हैं और ऐसा प्रतीत होता है कि उनकी नई फिल्म "कलियुग" ने पर्याप्त उत्साह पैदा किया । इसको खूबसूरत भरे सिनेमाघर में प्रदर्शित किया गया ।

(ग) प्रश्न नहीं उठता ।

Ban on Launching of Governmental Schemes during Elections

336. SHRI R. N. RAKESH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under the consideration of Government to ban on launching of Governmental Schemes during the Election time and to provide that political